

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2015**

**Dated : 11<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**West Bengal State Electricity Distribution Company Ltd. ... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors ... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Aniket Prasoon  
Ms. Priya Dhankhar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Pulkit Agrawal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

Ms. Suparna Srivastava  
Mr. Tushar Mathur for R-3

Mr. M.Y. Deshmukh  
Ms. Manjeet Kirpal for R-8

Mr. Rajiv Srivastava for R-11

Mr. G. Umapathy for R-12

Mr. S. Vallinayagam for R-13

Mr. Arijit Maitra for *Intervenor*  
(GRIDCO)

**ORDER**

List the matter for hearing on **24.09.2019 at 2:30 pm & 25.09.2019 at**

**2.30 pm.**

**(Ravindra Kumar Verma)**  
**Technical Member**

mk/pk

**(Justice Manjula Chellur)**  
**Chairperson**